GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:899
ANSWERED ON:29.07.2010
CHANGES IN ROUTES AND FLIGHT SCHEDULE DUE TO MATCHES
Azad Shri Kirti (Jha)

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether route and flight schedule were changed during IPL-3 matches on the behalf of IPL managers; and
- (b) if so, the officials responsible in this regard and action taken against them?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b): Yes, Madam. NACIL had rescheduled three flights on behalf of the Mumbai Indians team in April, 2010. NACIL has a commercial tie-up with the `Mumbai Indians` Cricket team and in exchange for the publicity and exposure, NACIL had an agreement to carry the team on its services. There was no irregularity. Commercial arrangements are routinely entered by all airlines.